

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1835
ANSWERED ON:29.11.2001
CONSTITUTION OF ZRUCCS AND DRUCCS
CHANDRESH PATEL KORDIA;KAILASHO DEVI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Zonal Railway Users Consultative Committees (ZRUCCs) and Divisional Railway Users Consultative Committees (DRUCCs) have been constituted in all zones and divisions;
- (b) if so, the number of Members nominated in each ZRUCC and DRUCC along with terms and reference, State-wise;
- (c) the number of members out of that recommended by the MPs; and
- (d) if not, the time by which the ZRUCCs and DRUCCs are likely to be constituted?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O.RAJAGOPAL)

(a) Yes, Sir.

(b) & (c) The details of total number of members nominated on various DRUCCs and number of persons nominated on the recommendation of Members of Parliament on these Committees are given in Annexure-I. The details of the total number of members nominated on various ZRUCCs are given in Annexure II. There is no provision in the constitution for giving representation to the nominees of Members of Parliament on ZRUCCs. As regard terms and reference of ZRUCCs and DRUCCs, Zonal Railway Users' Consultative Committees (ZRUCCs) and Divisional Railway Users' Consultative Committees (DRUCCs) are functioning on all the Zones and Divisions for a two year term from 01.01.2000 to 31.12.2001. The functions of these committees are given in Annexure-III.

(d) Does not arise.

Annexure-I

The details indicating the number of members nominated on various DRUCCs constituted for a two years term from 1.1.2000 to 31.12. 2001 along with the number of persons nominated on the recommendations of Members of Parliament as mentioned in reply to parts (b) & (c) of Unstarred Question No.1835 raised by Shrimati Kailasho Devi and Shri Chandresh Patel regarding Constitution of ZRUCCs and DRUCCs.

Railway Division of members nominated	Total number nominated on the recommendation of MPs.	Number of members
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Central	Bhopal	21	3
	Jhansi	36	14
	Bhusawal	20	7
	Mumbai	27	9
	Nagpur	24	8
	Jabalpur	18	6
	Solapur	17	2
Eastern	Howrah	46	7
	Sealdah	60	7
	Asansol	24	2
	Malda	14	3
	Dhanbad	24	5
	Danapur	24	7
	Mughalsarai	15	2

Northern	Moradabad	25	9
	Bikaner	22	5
	Lucknow	26	10
	Jodhpur	22	2
	Delhi	49	20

Ferozepur	32	11	
Allahabad	35	13	
Ambala	27	7	
North Eastern	Izzatnagar	17	2
	Lucknow	43	12
	Varanasi	25	8
	Sonpur	20	8
	Samasthipur	31	10
Northeast	Katihar	33	5
Frontier			
	Alipurduar	20	3
	Lumding	32	8
	Tinsukia	17	2
Southern	Chennai	41	18
	Thiruchirap-	19	4
	-pally		
	Madurai	29	10
	Palghat	28	12
	Trivandrum	32	12
	Bangalore	26	11
	Mysore	17	4
South Central	Secunderabad	43	5
	Guntakal	34	7
	Hubli	22	8
	Vijayawada	28	11
	Hyderabad	38	14
South Eastern	Adra	28	1
	Bilaspur	38	4
	Chakradharpur	19	4
	Kharagpur	52	6
	Khurda Road	37	11
	Sambalpur	19	3
	Waltair	40	9
	Nagpur	18	4
Western	Mumbai	40	16
	Vadodara	23	4
	Ratlam	27	5
	Kota	28	8
	Ajmer	28	4
	Jaipur	26	6
	Rajkot	26	9
	Bhavnagar	19	1

Annexure-II

The details indicating the number of members nominated on various ZRUCCs constituted for a two years term from 1.1.2000 to 31.12. 2001 as mentioned in reply to parts (b) & (c) of Unstarred Question No.1835 raised by Shrimati Kailasho Devi and Shri Chandresh Patel regarding Constitution of ZRUCCs and DRUCCs.

Railway Total number of members nominated

Central	48
Eastern	63
Northern	83
North Eastern	37
Northeast Frontier	67
Southern	62
South Central	59
South Eastern	77
Western	71

Annexure-III

Functions of the Divisional Railway Users' Consultative Committees (DRUCCs) and Zonal Railway Users' Consultative Committees (ZRUCCs) as mentioned in reply to parts (b) & (c) of Unstarred Question No. 1835 raised by Shrimati Kailasho Devi and Shri Chandresh Patel regarding Constitution of ZRUCCs and DRUCCs.

1. Divisional Railway Users' Consultative Committees (DRUCCs):

The Railway Users' Consultative Committees in the Divisions represent the local users in the territories served by the railway and consider matters relating to:

- (i) Provision of amenities in the area within which the Committee is concerned.
- (ii) Proposal regarding opening of new stations within the jurisdiction of the Committee.
- (iii) Arrangements regarding time tables.
- (iv) Improvement of the services and facilities provided by the Railways.
- (v) Any subject of general public interest or public convenience or such matters affecting the services and facilities which has been the subject of representation by users, or which has been referred to them for consideration by the Zonal Railway Users' Consultative Committee, the National Railway Users' Consultative Council or by the Administration.

2. Zonal Railway Users' Consultative Committee (ZRUCCs):

The Zonal Railway Users' Consultative Committee at the Headquarters of each railway represents the general railway users of the territory or zone served by the railway as a whole and considers:

- (i) Such matters, from the point of view of the zone as a whole, as are referred to in Para 1 above.
- (ii) Matters arising from the reports of the Divisional Committees, or such other matters relating to the subjects referred to Para 1 above, as may be specifically forwarded by the Divisional Committees for consideration; and
- (iii) Matters referred for consideration and report by the Administration, Ministry of Railways or the National Railway Users' Consultative Council.